

of the Comptroller and Auditor General of India (No. 10 of 1997)-Union Government-Revenue Receipts-Indirect Taxes (Customs) for the year ended on the 31st March, 1996, Under article 151(1) of the Constitution.

[Placed in Library. See No. LT-1629/97]

- (7) A Copy of the Detailed Demands for Grants (Hindi and English Versions) of the Parliament, Secretariats of the President and Vice-President for the year 1997-98.

[Placed in Library. See No. LT-1630/97]

**Annual Report and Audited Accounts of the Wool and Wollens Export Promotion Council, New Delhi for the Year 1995-96**

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):  
I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Wollens Export Promotion Council, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool and Wollens Export Promotion Council, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1631/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi, for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1632/97]

- (5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for the year 1997-98.

[Placed in Library. See No. LT-1633/97]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export

Promotion Council, Noida, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, Noida, for the year 1995-96.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-1634/97]

- (8) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the Jute Packaging Materials (Compulsory use in Packing Commodities) Act, 1987:-

(i) S.O. 199(E) published in Gazette of India dated the 15th March, 1995 containing order directing that with effect from 15th March, 1995, the commodities mentioned in the notification shall be packed in jute packaging material for supply of distribution.

(ii) S.O. 462(E) and S.O. 666(E) published in Gazette of India dated the 28th June, 1996 and the 30th September, 1996 respectively making certain amendments in the Order published in Notification No. S.O. 199(E) dated the 15th March, 1995.

(iii) S.O. 905(E) published in Gazette of India dated the 31st December, 1996 making certain amendments in the Order published in Notification No. S.O. 666(E) dated the 30th September, 1996.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (i) of (8) above.

[Placed in Library. See No. LT-1635/97]

- (10) A copy of the Notification No. S.O. 202(E) (Hindi and English versions) published in Gazette of India dated the 16th March, 1995 containing order directing that the tiny of mini cement plants having installed capacity upto 100 metric tonnes per day shall be exempted from the operation of the order published in S.O. 199(E) dated the 15th March, 1995, under sub-section (2) of section 16 of the Jute Packaging Materials (Compulsory use in Packing Commodities) Act, 1987.

[Placed in Library. See No. LT-1636/97]

**Annual Report, Review, Audited Accounts and a Statement Showing Reasons for Delay in Laying the Papers**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):  
On behalf of Shri Bolla Bulli Ramaiah, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Madras, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library. See No. LT-1637/97]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in Library. See No. LT-1638/97]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 1995-96.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in Library. See No. LT-1639/97]
- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Spices Trading Corporation Limited, Bangalore, for the year 1995-96.
- (ii) Annual Report of the Spices Trading Corporation Limited, Bangalore, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-1640/97]
- (b) (i) Statement regarding Review by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 1995-96.
- (ii) Annual Report of the India Trade Promotion Organisation, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-1641/97]
- (c) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 1995-96.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-1642/97]
- (d) (i) Review by the Government of the working of the Projects and Equipment Corporation Limited, New Delhi, for the year 1995-96.
- (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (8) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (7) above.
- [Placed in Library. See No. LT-1643/97]
- (9) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for the year 1997-98.
- [Placed in Library. See No. LT-1644/97]
- Detailed Demands for Grants of The Ministry of Food Processing Industries for 1997-98**
- THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): On behalf of Shri Dilip Kumar Ray, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food Processing Industries for the year 1997-98.
- [Placed in Library. See No. LT-1645/97]
- Review by the Government and Annual Report of the Neyveli Lignite Corporation Ltd. Neyveli for the Year 1995-96**
- THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): I beg to lay on the Table-